

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 279 of 2013

Dated : 24th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.
Versus
Gujarat Electricity Regulatory
Commission & Ors.**

..... Appellant(s)

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. V.T. Patel, J.E., GUVNL**

Counsel for the Respondent(s):

**Mr. Gaurav Dudeja R. 76
Mr. Sitesh Mukherjee &
Ms. Mandakini Ghosh for R. 9
Mr. Vikas Mishra
Mr. Sharnwat Tripathi for R.17 & 45
Mr. Tejas Shah for R. 57 & 60
Mr. Piyush Joshi &
Mr. Anuj Gupta for R.58
Mr. Buddy A. Ranganadhan for R. 7
Mr. M.N. Marfatia for R. 16, 22, 29, 67
& 78
Mr. Gaurav S. Mathur with
Mr. Jha for R. 11, 15, 19, 61, 69 & 77
Mr. Anirban, Mr. Shailendra for R. 30 &
47
Mr. Parth J Contractor for R. 71
Mr. Shamik Bhatt for R. 40
Mr. Ruth Elwin for R. 42
Mr. Sanjeev Kumar
Mr. Sameen Vyas
Mr. Amirban Bhattacharya
Mr. Udayan Yadav for R.12, 21 & 47
Mr. Shekher Prit Jha for R.77
Mr. Vikrant for R.71
Mr. Rupesh Kumar for R.73**

Mr. Mupur for R.50
Mr. Saman Ahsan for R.55
Ms. Malavika Lal for R.40, 57, 60

ORDER

We have heard Mr. M.G. Ramachandran , the learned counsel for the Appellant for some time.

Post the matter for further hearing on **29.01.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson